

Statement - III*List of 18 Cities Provided Financial Assistance under Slum-free City Planning Scheme of Rajiv Awas Yojana*

Sl.No.	Name of State/UT	Amount Released (Rs. in lakhs)/Number of cities	Cities - Fund released for SFCP
1	Maharashtra	944.67 (18 cities)	1 Greater Mumbai U.A.
			2 Pune U.A.
			3 Nagpur
			4 Nashik
			5 Aurangabad
			6 Solapur
			7 Bhiwandi
			8 Amravati
			9 Kolhapur
			10 Sangli-Miraj Kupwad
			11 Nanded-Waghala
			12 Malegaon
			13 Akola
			14 Jalgaon
			15 Ahmadnagar
			16 Dhule
			17 Chandrapur
			18 Latur

National Branding/Grading System to ITIs

1663. SHRI A. ELAVARASAN : Will the Minister of LABOUR & EMPLOYMENT be pleased to state:

(a) whether Government has decided to give national branding or grading system to Industrial Training Institutes (ITIs) across the country;

(b) if so, the details thereof;

(c) whether the national branding or grading system would help these institutes to improve their standards in order to become competitive; and

(d) if so, the details thereof?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE) : (a) to (d) There has been some discussion but Government has not yet decided to give national branding or grading system to Industrial Training Institutes (ITIs) across the country.

ITIs which meet the norms & standards prescribed by the National Council for Vocational Training (NCVT), are affiliated to it, which ensure uniformity in training norms and standards across the country. However, Government agrees that national branding or grading system may improve the standard of the institutes and make them more competitive.

Money Lying Unused in EPF

†1664. SHRI BALAVANT *ALIAS* BAL APTE : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the State-wise details of the money lying unused in the Employees Provident Fund (EPF);

(b) whether a large number of accounts of employees/workers are lying dead for many years;

(c) if so, the details thereof and the steps taken by Government to hand over this money to the genuine claimants;

(d) whether the computerization of the Employees Provident Fund accounts is long overdue; and

(e) if so, the reasons therefor and the details of steps taken by Government in this regard?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE) : (a) There is no money lying “un-used” in the Employees’ Provident Fund. However, there is money lying under inoperative accounts. State-wise details of such accounts are given in Statement:

(b) and (c) Though, there is no classification of dead accounts in the Employees Provident Fund, there are inoperative accounts i.e. accounts where contributions are not being received for three consecutive years. However, amounts lying in inoperative

† Original notice of the question was received in Hindi.